

**National Human Rights Commission  
(Library)**

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**LIST OF BOOKS ADDED TO THE LIBRARY DURING  
December, 2009 – March, 2010**

S.No.	Author's Name	Title	Year
1.	Ahmed, Ejaz	All India Services Manual: Govt. of India Resolutions / Decisions, Circulars including 6 <sup>th</sup> Pay Commission. 5 <sup>th</sup> edn. in 3 vols. New Delhi : Ashoka Law House. 35.08 AHM P9.	2009
2.	Asia-Pacific Human Rights Information Center	South Asian Teacher and Human Rights Education. Asia-Pacific Human Rights Information Center. 342.7(100):37 ASI P9.	2009
3.	Baruah, Sanjib. Ed.	Beyond Counter-Insurgency : Breaking the Impasse in North East India. New Delhi : O.U.P. 323.17 BAR P9.	2009
4.	Batt, Umesh	Human Rights: Achievements and Challenges. Delhi : Vista Intl. Pub. House. 342.7(100) BHA P5.	2005
5.	Brooking Institution – University of Bern	When Displacement Ends : A Frame Work for Durable Solutions, June 2007. Washington : Brooking Institute. 325.254 BRO P7.	2007
6.	Bureau of Police Research & Development (BPRD)	3 <sup>rd</sup> National Conference for Women in Police, 7-8-9 March 2009, Panchkula, Haryana. Govt. of India M/O BPRD, 2009 167 pages. 396:351.74(063) BUR P9.	2009
7.	Daruwala, Maja	Silencing the Defenders : Human Rights Defenders in the Commonwealth. New Delhi : CHRI. 342.7(100) (-44) DAR P9.	2009
8.	Das, Samir Kumar, Ed.	Blisters on their Feet : Tales of Internally Displaced Persons in India's North East. New Delhi : Sage Pub. 325.254(541) DAS P8.	2008
9.	Dias, Ayesha Kadwani, Welch Gits Holwame	Justice for the Poor : Perspectives on Accelerating Access. New Delhi : O.U.P. 340.11 DIA P9.	2009
10.	Gujarat State Human Rights Commission	First Annual Report 2007-08. 342.7 (100) (547.2) (047) GUJ P7-8.	2007-08

11.	Hammarberg, Thomas	Human Rights in Europe : No Ground for Complacency. Council of Europe, April 2008. 342.7 (100) (4) HAM P8.	2008
12.	Hidayatullah, M. & Ors.	Alladi Memorial Lectures : Collection of Essays on Constitutional Law. New Delhi : Tulika Books. 342.7(54) HID P9.	2009
13.	International Review of the Red Cross	Humanitarian Debate : Law, Policy, Action in Hostilities. Geneva : ICRC. 341.48 INT P8.	2008
14.	Jain, Sandhya	Adi Deo Arya Devata : A Panoramic View of Tribal – Hindu Cultural Interface. New Delhi : Rupa & Co. 321.2(54) JAI P4.	2004
15.	Jammu & Kashmir State Human Rights Commission	Annual Report 2007-08. 342.7 (100) : (546.1) (047) JAM P7-8.	2007-08
16.	Jhansi, S.C.	Women and Reproductive Health : An Educational Insight in the New Millennium. Delhi Shipra Pub., 2009. 396 JHA P10.	2010
17.	Karnataka State Human Rights Commission	First Annual Report 2007-08. 342.7 (100) (548.2) (047) KAR P7-8.	2007-08
18.	Motilal, Shashi and Nanda, Bijayalaxmi	Human Rights Gender & Environment. New Delhi : Allied Pub. 342.7(100) : 396 MOT P9.	2009
19.	National Human Rights Commission	Conference of NHRIs of South Asian Countries on “Human Rights Awareness and National Capacity Building”. 16 <sup>th</sup> to 18 <sup>th</sup> April 2009. New Delhi : National Human Rights Commission (NHRC). 342.7(100) (063) NAT P9.	2009
20.	Rao, B. Shiva Ed.	Framing of India’s Constitution : Select Documents in 6 vols. Delhi : Universal Law Pub. 342(54) RAO.	2010
21.	Reddy, B. Sudhakara & Ors.	Energy Efficiency and Climate Change : Conserving Power for a Sustainable Future. New Delhi : Sage Pub. 614.7 RED P9.	2009
22.	Rural Litigation & Entitlement Kendra	Women and Governance in South Asia : Handbook on Capacity building. Dehradun : Rural Litigation and Entitlement Kendra. 396:323.27(021) RUR P9.	2009

23.	Sharma, Brij Kishore	Universal Declaration of Human Rights and Indian Law. New Delhi : PHI Learning Pvt. Ltd. 342.7(100) SHA P10.	2010
24.	Sharma, Brij Kishore	Human Rights Covenants and Indian Law. New Delhi : PHI Learning Pvt. Ltd. 342.7(100) : 34 SHA P10.	2010
25.	Sharma, Brij Kisore	Charter of the United Nations and the Statute of International Court of Justice. 341.123/646 SHA P10.	2010
26.	Shiva, Vandana & Jalees, Kunwar	Why is Every Fourth Indian Hungry : Causes & Cures for Food Insecurity. New Delhi : Navdanya Pub. 012.391 SHI P9.	2009
27.	Uma, Saumya Ed.	Unpacking Human Rights : Concepts, Campaigns & Concerns. Mumbai, Women Res. & Action Group. 342.7(100) (54) UMA P9.	2009
28.	West Bengal State Social Water Report	Development of of Special Economic Zones (SEZ) and People's Movement Against Land Alienations in West Bengal. Kolkata, Institute for Motivating Self –Employment. 338.7(097) WES P9.	2009
29.	World Coalition against the Death Penalty	World Day against the Death Penalty, 10 <sup>th</sup> October, 2008 6 <sup>th</sup> edn. France : World Coalition against the Death Penalty (WCADP). 343.25 WOR P9.	2009

